

I am a candidate

28.5.014

Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer

For election to Bihar Legislative Assembly

From 215, Kurtha Constituency (Name of the Constituency)

Satya Deo Singh daughter/wife of Late Ramesh Singh

Aged 51 years, resident of Vill. Bhimichhat, P.O. Hathiyon, Aurangabad

I do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by Jan Le Dal (V) (name of the political party) / am contesting as an
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self			
2.	Spouse-			
3.	Dependent 1			
4.	Dependent 2			
5.	Dependent 3			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	
(b)	Name of the court, Case No. and Date of order taking cognizance :	
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	
(b)	Name of the Court(s), Case No. and Date(s) of order(s) .	

(c) Punishment imposed:

(5) That I give here in below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	50,000/-	20,000/-	NIL	NIL	NIL
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	70,000/-	NIL	NIL	NIL	NIL
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	NIL	NIL	NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	Insurance Total 21,000/- (Twenty one thousand L.I.C. Rupees per month in the name of my wife, a daughter & my self with Arund Branch				
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.					
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	① Xylo Reg No. BR-1PB-3602 by loan from Vishan Shetty ② Scorpio No. BR 7P 009 old vehicle gifted by a friend.				
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	NIL	Gold 20g 36000/- Silver 250g 7500/-	NIL	NIL	NIL

(vii)	Any other assets such as value of Claims/Interest				
(ix)	Gross Total value				

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land					
	Location(s)	4 Acres				
	Survey number(s)					
	Area (Total measurement in acres)	11				
	Whether inherited property (Yes or NO)	Yes				
	Date of purchase in case of self acquired property	NIL				
	Cost of Land (in case of purchase) at the time of purchase	1200000/-				
	Any Investment on the land by way of development, construction etc.					
(ii)	Non-Agricultural Land					
	Location(s)					
	Survey number(s)					
	Area (Total measurement in sq. ft.)	50 distret				
	Whether inherited property (Yes or NO)	Yes				
	Date of purchase in case of self acquired property	1000000/-				
	Cost of Land (in case of purchase) at the time of purchase	NIL				
	Any Investment on the land by way of development, construction etc.	NIL				
(iii)	Commercial Buildings					
	(including apartments)	NIL				
	Location(s)					
	Survey number(s)					
	Built up Area (Total measurement in sq. ft.)					

	Whether inherited property (Yes or NO)	NIL				
	Date of purchase in case of self acquired property					
	Cost of property (in case of purchase) at the time of purchase					
	Any Investment on the property by way of development, construction etc.					
	Approximate Current market value					
(iv)	Residential Buildings (including apartments,) - Location(s) - Survey number(s) Area (Total measurement in sq. ft.) Built up Area (Total measurement in sq. ft.) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of property (in case of purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market value	My wife Rinku Devi has purchased a flat (Three bedded) at Vill. Sarani on Road Dandi pur Khapaul, Patna Dist. Rs. 11,00,000/- Elevation is already deposited in a frame with Agragami Gripe Nirmal Apartment which is under construction 12 Binnal at Native village Yes 10,00,000/- NIL NIL NIL NIL				
(v)	Others (such as interest in property)	NIL				
(vi)	Total of Current Market Value of (i) to (v) above	23 Lakhs				

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan					
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan					

	Any other liability						
	Grand total of liabilities						
(ii)	Government Dues:						
	Dues to departments dealing with government accommodation						
	Dues to departments dealing with supply of water						
	Dues to departments dealing with supply of electricity						
	Dues to departments dealing with supply of telephones/mobiles						
	Dues to departments dealing with government transport (including aircrafts and helicopters)						
	Income Tax Dues						
	Wealth Tax Dues						
	Service Tax Dues						
	Municipal /Property Tax Dues						
	Sales Tax Dues						
	Any other dues						
	Grand total of all Govt. dues						

(7) Details of profession or occupation:

- a. Self... *Social Service*
b. Spouse... *Social Service*

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. <i>Satya Kumar Singh</i>
2.	Full postal address	<i>Vill - Bohindichalk, P.O.</i>
3.	Number and Name of the constituency and state	<i>Hathiyara, Alwarabad</i>
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<i>215, Kurtha, Arwal, Bihar</i>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<i>Tanla Dal (U)</i>

(c) Total number of Pending cases where the court (s) have taken cognizance						
5.	PAN of		Year for which last Income Tax Return filed		Total Income Shown	
	(a) Candidate					
	(b) Spouse:					
	(c) Dependents					
6.	Details of Assets and Liabilities in rupees					
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)					
B.	Immovable Asset					
	(i) Purchase Price and Development Cost of Immovable Property (Total Value)					
	(ii) Approximate Current Market Price of Asset (Total Value)					
7.	Liabilities					
	(i) Government dues (Total)					
	(ii) Loans from Bank, Financial Institutions and others (Total)					
8.	Highest educational qualification:					
	(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)					

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.....this the.....day of..... 201.....

Satyam Singh
 DEPONENT M.L.F.
 28.5.019

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- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and neatly.